1] Written Answers PHALGUNA 20, 1887 (SAKA) Written Answers 5022

## रेसवे बोर्ड द्वारा हिन्दी तथा ग्रंग्रेजी टाइप-राइटरों की खरीद

2017. भी राजवेव सिंह : क्या रेलवे मंत्री यह बतलाने की कृपा करेंगे कि :

(क) रेलवे बोर्ड तथा सब मंडलीय रेलों ने वर्ष 1965 में कुल कितने टाइप-राइटर खरीदे ;

(ख) हिन्दी ग्रौर ग्रंग्रेजी के टाइप-राइटरों की ग्रलग-ग्रलग संख्या कितनी है ;

(ग) क्या सब हिन्दी टाइपराइटरों में पुराने की-बोडों के स्थान पर नये की-बोड लगाने की व्यवस्था की गई है; भौर

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

रेलव मंत्रालय में राज्य मंत्री (डा॰ राम सूभग सिंह ): (क) 846.

> (ख) हिन्दी टाइपराइटर 93 म्रंग्रेजी टाइपराइटर 752

(ग) भौर (घ). वर्तमान हिन्दी टाइप-राइटरों में पुराने कुंजी-पटल के बदले नये कुंजी-पटल नहीं लगाये जा सके हैं। इसका मुख्य कारण यह है कि इस प्रकार के बदलाव में कुछ यांत्रिक कठिनाइयां हैं। लेकिन टाइपराइटर निर्माताओं के परामर्श से इसके बारे में जांच की जा रही है।

## Correspondence by the Railway Administration in Hindi

2018. Shri Rajdeo Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that his Ministry as also the offices of Northern, Western and Central Railways do not use Hindi in their correspondence, apart from the replies sent to letters received in Hindi, with Rajasthan, Uttar Pradesh, Madhya Pradesh, Bihar and Punjab which are Hindispeaking areas while according to Presidential Order all letters sent to these States should invariably be in Hindi; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) In accordance with existing instructions, replies to Hindi communications received from the public as well as from State Governments are required to be issued in Hindi. By and large, Hindi communications are being replied to in Hindi. While Railway Administrations are free to originate correspondence in Hindi with Hindi-speaking States, there are no orders to the effect that original communications meant for Hindispeaking States should invariably be issued in Hindi.

(b) Does not arise in view of the reply to part (a) above.

## **Prices of Cotton**

## 2020. Shri Kajrolkar: Shri Parashar:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the State Trading Corporation which has entered cotton market has decided to buy the commodity at 10 per cent below the appropriate ceiling prices, according to quality differentials;

(b) whether it is a fact that Government have formed an Agency called the 'Cotton Buffer Stock Association' which will purchase cotton if the prices of cotton go down; and

(c) whether there are restrictions on varieties of cotton which State Trading Corporation would buy?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) Yes, Sir.